

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No.477/TL/2024

Subject : Petition under Section 14 of the Electricity Act, 2003 read with Central Electricity Regulatory Commission (Procedure, Terms and Conditions for Grant of Transmission License and other related matters) Regulations, 2024 for grant of separate RTM Transmission License to POWERGRID Neemuch Transmission System Limited.

Petitioner : POWERGRID Neemuch Transmission System Limited (PNTSL)

Respondents : Madhya Pradesh Power Management Co. Ltd. (MPPMCL) and Ors.

Date of Hearing : **6.1.2025**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
Shri Harish Dudani, Member

Parties Present : Shri V. C. Sekhar, PNTSL
Shri Prashant Kumar, PNTSL
Shri Amit, PNTSL
Shri Akshayvat Kislay, CTUIL

Record of Proceedings

The representative of the Petitioner submitted that the present Petition has been filed for the grant of a separate transmission licence for implementing the Transmission Project "*Transmission System for enabling interconnection of REGS at Neemuch S/s*" ("the Project") under the RTM mode and the Petitioner has already complied with all the requirements under the Transmission Licence Regulations.

2. Considering the submissions made by the representative of the Petitioner, the Commission reserved the matter for order.

By order of the Commission

**Sd/-
(T.D. Pant)
Joint Chief (Law)**